Technology Development Board (A Statutory Body of Department of Science and Technology) Government of India

VACANCY NOTICE

File no: TDB/22/2021- Admin

Dated: 18th September, 2021

Applications are invited from Indian citizens for filling up the post of Deputy Legal Adviser in Technology Development Board: -

Sl. No.	Post	No. of Posts	Level of Pay	Mode of Recruitment	Eligibility Criteria
No. 1.	Deputy Legal Adviser	Posts 01	Pay Level 12 of Pay Matrix	Recruitment Deputation (including short term contract) failing which by contract and failing both by absorption.	Deputation (including short term contract) / absorption.Legalofficersholding analogous post or post in the pay level 11 of pay matrix (7th Central Pay Commission or equivalent pay scale / grade) with minimum 05 years' experience on regular basis in Central Government/ State Government/ Autonomous or Statutory organization / PSUs/ Universities.For Contract.Essential Qualification: LLB done in regular mode.Desirable Qualification: LLMRequired Experience: Legal/ Law officer holding analogous post on regular basis in private banks, investment organizations or private sector companies, having 10 years of legal experience after acquiring the essential qualification with five years legal experience in the field of project financing/ venture capital/ investment financing or area related to mandate of TDB in an organization of repute.

Important Terms and Conditions

1. The number of posts to be filled may vary and TDB reserves the right to cancel the recruitment process without assigning any reason.

2. **AGE:**

- For Deputation (including short term contract) / Absorption:- Not exceeding 56 years as on 01 July 2021.
- For Contract:- Not exceeding 50 years as on 01 July 2021.

3. The prescribed essential qualifications are minimum and the mere possession of the same does not entitle candidates to be called for interview. If the number of applications received in response to Advertisement is large, TDB may restrict the number of candidates to be called for interview to a reasonable limit through a shortlisting process based on a well-defined criterion which may include possessing of desirable qualifications and / or experience prescribed in the advertisement and/or qualifications / experience in a particular field as per the specific requirement of the organization. A panel of candidates may be prepared from the candidates called for interview which will remain valid for '01' year from the date of interview.

4. The panel can be used to fill up vacancy arising as notified in this advertisement as well as vacancy arising subsequently till the date of validity of the panel. No correspondence shall be entertained from candidates who are not called for interview / selected for appointment. CANVASSING IN ANY FORM WILL RESULT IN DISQUALIFICATION OF CANDIDATURE.

5. The selected candidates are liable to serve anywhere in India and outside.

HOW TO APPLY:

Applications should be neatly typed on thick plain paper (A-4 size 210 x 297 mm) in the prescribed format given below.

Candidates working in Government Department/Public Sector Undertaking / Autonomous Organisation should apply through proper channel and also submit an advance copy before the last date of receiving application if delay is anticipated in forwarding of application by the parent organization. Nominations should carry vigilance clearance, integrity certificate and attested copies of ACRs/ Performance Report for the last five years. NO RELAXATION SHALL BE GIVEN IN THIS REGARD.

a) Copies of certificates in support of educational qualifications, date of birth and experience should be attached with the application. Candidates will have to produce the original certificates as and when required.

b) Applications received after the closing date or received incomplete in any respect are liable to be summarily rejected. TDB shall not be responsible for any delay on the part of postal department for delivery of application even if posted before the last date. No representation against such rejection will be entertained.

c) Completed applications should be sent to **Under Secretary, Technology Development Board, Block- II, Second Floor, Technology Bhawan, New Mehrauli Road, New Delhi – 110016** by Registered Post or through Speed Post in a cover superscribed "APPLICATION FOR THE POST OF DEPUTY LEGAL ADVISER". The last date of submission of application is 29th October, 2021, 5.00 PM. Candidates are also advised not to send applications by ordinary posts or through courier. Candidates desiring to deliver their applications by hand can do so only by delivering the application to Under Secretary, TDB, by obtaining a duly signed receipt bearing date of receipt. No claim shall be entertained in the absence of such a receipt from duly authorized officer.

Under Secretary, TDB

FORMAT OF APPLICATION

_			
Serial Number			

Affix colored Passport Size Photograph

(Not more than four months old)

(For official use only)

1. Advertisement No. :

2. Category under which like to be considered (tick only one option): -

1. Deputation			
2. Absorption			
3. Short Term Contract			
4. Contract			
3. Name in full (starting with last name	e :		
in BLOCK LETTERS leaving one			
space blank between two parts of			
name)		•••••	
4. Parent's / Spouse Name	:		
5. (a) Date of Birth:	DD	MM	YYYY
	••••••	•••••	•••••••••••••••
(b) Age as on 01.07.2021:	DAYS	MONTHS	YEARS

6. Educational Qualifications:

(In chronological order from matriculation onwards. Enclose a separate sheet, duly authenticated by your signature, if the space below is insufficient. Copies of educational qualifications must be attached with the application form)

SL N O	EXAMS PASSE D	UNIVERSITY / INSTITUTIO N / BOARD	YEAR OF PASSIN G	MAIN SUBJECT S TAKEN	SUBJECT OF SPECIALISATIO N	DIV. / CLASS & % OF MARK S

7. Employment Record:

(Details in chronological order, starting with the first job, enclose a separate sheet, duly authenticated by your signature, if the space below is insufficient. Copies of work experience must be attached with the application form)

SL · N O	Name & Address of Employe	Post / Fellow ship / Associateshi p held	Ad-hoc / regular/ temp. /	Period		Total period of each employmen	Scal e of pay	Natur e of duties
	r / Instt.	риски	permanen t	FRO M	T O	t in years, months & days		

8. Total experience in years after Essential Qualification:

9. Details of research work / experience, if any :

(Annexure, if any, should not exceed 200 words)

10. Specialisation :

(With reference to experience desired for the post)

11. Professional Training:

SL. NO.	ORGANISATION	PER	RIOD	DETAILS OF TRAINING
		FROM	ТО	

12. Present Employment Status :

UNDER CENTRAL GOVT.	UNDER STATE GOVT.	UNDER AUTONOMOUS BODY	PUBLIC UNDERTAKING	OTHERS

13. Nationality : 14. (i) Address for correspondence : (in BLOCK LETTERS) : : : Pin Code : (ii) Telephone No.: (a) Office : (b) Residence : (iii) Mobile No. (mandatory) : (iv) E-mail ID (mandatory) : 15. Present Pay : (i) Scale of Pay/Level of Pay : (Pre-revised/Revised) (ii) Basic Pay : (iii) Other allowances : (excluding HRA & CCA) (iv) Total Salary : [(ii) + (iii)].16. (i) Service to which the candidate belongs: (ii) Complete address of the cadre authority with phone No. :

17. Permanent Address	:
(in BLOCK LETTERS)	:

Pin Code :	
Telephone Number :	

18. Any other information you may wish to add :[Like list of publications, Membership of learned societies, awards and recognition, : etc. (in brief)] :

19. Details of Enclosures:

20. DECLARATION:-

I certify that the foregoing information is correct and complete to the best of my knowledge and belief and nothing has been concealed / distorted. If at any time I am found to have concealed / distorted any material information, my appointment shall be liable to be summarily terminated without notice / compensation.

Place : Date :

Signature of the candidate

CERTIFICATE

(Applicable for candidates already working in Government Departments / Ministries / Public Sector Undertaking / Autonomous Institutions)

(TO BE GIVEN BY THE HEAD OF ORGANISATION / OFFICE)

(i) Certified that the particulars have been verified and found to be correct. It is also certified that no disciplinary / vigilance proceedings are either pending or contemplated against the officer. Integrity of the officer is also certified.

(ii) The application of Sh. / Smt. / Ms.....is recommended. In case of his/ her selection, the Department / organization will relive him/ her.

(iii) Copies of ACRs / APARs for the last five years are also enclosed.

Place : Date :

Signature of the Head of the Organisation / Office with Office Seal